

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**RAJYA SABHA
UNSTARRED QUESTION NO-370
ANSWERED ON -06/12/2023**

UTILISATION OF FUNDS UNDER SARVA SHIKSHA ABHIYAN (SSA)

370 Dr. C.M. Ramesh:

Will the Minister of EDUCATION be pleased to state:

(a) whether Government has conducted any survey to find out Sarva Shiksha Abhiyan (SSA) Funds are being utilised for the intended purpose and there is no diversion of funds by different States for other purposes, if so, the details thereof and if not, reasons therefor; and

(b) the amount of fund which has been sanctioned under SSA to different States, the amount which has been utilised/remained unutilised during the last three years, details thereof, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SMT. ANNPURNA DEVI)

(a): The erstwhile Centrally Sponsored Scheme of Sarva Shiksha Abhiyan (SSA) was under implementation since 2000-2001 for universalization of elementary education throughout the country. Presently, SSA along-with other two centrally sponsored schemes of Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE) have been subsumed under a new Integrated Scheme for School Education-Samagra Shiksha, launched in the country from 2018-19. It is an overarching programme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education. The scheme has been aligned with recommendations of the National Education Policy: 2020 (NEP: 2020) and continued from 2021-22 to 2025-26.

An independent third party evaluation of the SSA Scheme was also conducted in 2017-18. It has pointed out that SSA achieved considerable success in universalizing access and strengthening of infrastructure in schools. It has appreciated the enhanced focus of SSA on quality of education in recent years.

There is provision of submission of annual accounts and annual reports under the scheme. Since, the execution of scheme, including, financial sanctions, audit, and accounting is within the domain of States/UTs, the Audited Accounts are to be laid before the State or UT Assembly. However, the Annual Reports of States/UTs are to be submitted to this department for laying in both the Houses of the Parliament. UTs without legislature are to submit their Annual Reports and Audit Reports to this department for laying in both the Houses of the Parliament.

Under Samagra Shiksha, release of funds to the State Governments are routed through Public Financial Management System (PFMS) and monitoring of utilization of funds are also made through PFMS. The Central share is released in different instalments based on the mandatory submission of the requisite documents such as utilization certificate, progress report, audit report etc. and the release of commensurate state share by States. As per Financial Management & Procurement (FMP) for Samagra Shiksha, the last installment is released subject to, submission of Annual Report of one year prior to previous financial year and submission of Audit Report of previous financial year. Further, PRABANDH online monitoring system is designed exclusively for monitoring the physical progress and financial Management including expenditure on all the components and activities. PRABANDH online monitoring system tracks the physical progress of the Samagra Shiksha and expenditure incurred by the States and UTs.

There is also a provision of Social Audit under programmatic and financial norms of Samagra Shiksha scheme for monitoring, checking and verification of the interventions of the Samagra Shiksha scheme. Further, there is a monitoring mechanism under programmatic and financial norms of Samagra Shiksha scheme to review the progress the status of progress by way of a Comprehensive Review Mission (CRM) to be conducted every six months.

(b) The State/ UT-wise details of central share released and expenditure incurred by States/UTs under Samagra Shiksha during last three years 2019-20, 2020-21 and 2022-23 is given at **Annexure**.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 370 FOR ANSWER ON 06.12.2023 ASKED BY Dr. C.M. RAMESH, HON'BLE MP REGARDING UTILISATION OF FUNDS FOR SARVA SHIKSHA ABHIYAN (SSA)

Details of State/UT-wise Proposed Central Releases, Fund Utilized and Fund Un-utilized from 2020-21 to 2022-23 (last three years) under Samagra Shiksha

(Rs. In crore)

Sl. No.	Name of the State	2020-21			2021-22			2022-23		
		Proposed Central Releases	Fund Utilized*	Fund Un-utilized*	Proposed Central Releases	Fund Utilized*	Fund Un-utilized*	Proposed Central Releases	Fund Utilized*	Fund Un-utilized*
1	A & N Islands	55.46	41.42	18.17	56.37	35.96	17.15	74.02	37.2361	36.43
2	Andhra Pradesh	1348.54	1084.91	682.09	1348.54	1476.32	451.17	1712.59	1951.928	722.55
3	Arunachal Pradesh	442.16	285.33	91.61	442.16	372.27	32.85	533.70	518.446	0.00
4	Assam	1977.03	1910.24	261.89	1977.03	1801.61	206.37	2514.60	2166.1168	262.90
5	Bihar	3827.55	5189.78	2218.55	3827.55	5216.36	2776.42	5018.87	6172.9583	2534.31
6	Chandigarh	95.53	87.08	16.18	100.24	90.85	8.88	124.23	89.871	28.80
7	Chhattisgarh	887.90	1040.21	1530.70	887.90	1179.32	940.79	1138.33	1369.7828	762.52
8	DNH and D&D	67.18	41.91	17.18	67.41	41.45	0.00	87.94	46.7236	0.00
9	Delhi	315.21	364.68	62.76	315.21	324.04	0.00	377.27	385.3865	0.00
10	Goa	18.61	23.53	13.48	18.61	27.15	4.90	29.86	32.8257	11.01
11	Gujarat	1041.84	1800.82	633.05	1009.74	1863.86	307.37	1371.21	1807.2286	804.44
12	Haryana	857.56	1222.99	203.15	825.39	1053.84	20.13	963.50	1138.0834	0.00
13	Himachal Pradesh	581.66	406.37	343.28	581.66	470.73	243.73	738.08	596.9301	228.31
14	Jammu & Kashmir	1472.14	1183.39	612.19	1320.22	770.91	744.08	1650.60	1275.2862	206.25
15	Jharkhand	900.18	1443.25	146.93	900.18	1550.85	378.08	1167.68	2077.5715	288.89
16	Karnataka	707.61	855.76	184.57	707.61	1243.90	0.00	1004.94	1130.3969	0.00
17	Kerala	252.22	438.88	1.43	252.22	439.85	0.00	348.47	596.4986	0.00
18	Ladakh	102.04	20.43	78.28	100.00	27.39	108.06	123.49	90.1904	32.77
19	Lakshadweep	8.26	2.62	2.83	5.73	3.44	1.56	7.87	3.9162	1.97
20	Madhya Pradesh	2946.31	4308.52	692.99	2946.31	4255.14	259.17	3727.88	4169.897	0.00
21	Maharashtra	1013.70	1004.03	0.00	1013.70	675.37	526.78	1592.90	1540.4229	176.52
22	Manipur	382.42	333.83	123.53	370.43	321.69	1.26	494.19	434.6684	0.92
23	Meghalaya	423.39	402.07	61.47	305.84	407.35	0.00	375.15	424.0551	0.00
24	Mizoram	233.10	152.06	138.04	225.60	223.61	128.02	323.08	233.7321	14.24
25	Nagaland	256.24	176.67	201.33	218.09	238.04	114.56	281.05	335.5656	101.30
26	Odisha	1497.45	2598.19	0.00	1453.34	2261.65	0.00	1841.08	3106.9113	0.00
27	Puducherry	15.14	23.09	9.76	15.14	19.47	11.61	19.87	24.0811	10.94
28	Punjab	572.10	1273.16	0.00	543.53	956.03	0.00	719.06	1052.509	0.00
29	Rajasthan	2730.20	4258.74	1230.70	2730.20	4443.56	622.00	3452.20	4776.6595	0.00
30	Sikkim	127.49	92.26	0.00	122.49	99.04	1.77	151.76	128.7977	0.00
31	Tamil Nadu	1649.96	2714.93	0.00	1649.96	2790.39	0.00	2117.60	2428.6306	461.69
32	Telangana	880.61	1061.93	410.27	880.61	953.97	401.16	1143.86	1649.5152	214.12
33	Tripura	426.43	297.43	157.71	318.20	387.16	21.98	387.41	411.7201	0.00
34	Uttar Pradesh	5533.09	6607.72	3286.42	5123.11	4584.75	2156.05	6261.80	7110.0526	1460.47
35	Uttarakhand	787.73	581.87	388.39	672.63	570.73	182.84	844.44	431.4496	499.54
36	West Bengal	1338.77	1997.15	940.82	1338.77	2383.80	735.37	1773.38	2212.5003	906.41
	Total	35772.81	45327.24	14759.75	34671.73	43561.83	11404.12	44493.94	51958.54	9767.31

Source: PRABANDH

Note*: Utilization/un-utilization of funds includes state share also. Hence, the expenditure is somewhere more than the central releases.